

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-104/2001/4787/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury,
District & Sessions Judge,
Bajali, Pathsala.

Dated Guwahati, the ^{1st} June, 2024.

Sub:- **Casual leave and Restricted holiday.**

Ref:- Your letter No. DJ/BAJ/2024/620 dtd. 29.05.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 06.06.2024, casual leave on 07.06.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 05.06.2024 till the morning of 10.06.2024**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-104/2001/4788/A, dated , 01-06-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)